

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH AT BANGALORE

ORIGINAL APPLICATION NO.170/00711/2019

DATED THIS THE 07<sup>TH</sup> DAY OF JANUARY, 2020

## **HON'BLE SHRI C.V. SANKAR, MEMBER (A)**

M.Y. Rathnakara,  
Aged 61 years, S/o M.Yellappa,  
[Retd. SPM, Fisheries College PO, M'llore – 2]  
Residing at No. 1-30 [5], 'Gurukrupa',  
Madhya Padavu, Katipalla,  
Mangalore 575 030 ...Applicant

(By Advocate Shri B. Venkateshan)

Vs.

1. The Union of India,  
Represented by the Secretary,  
Department of Posts,  
New Delhi 110 001
2. The Chief Postmaster General,  
Karnataka Circle,  
Bangalore 560 001
3. The Postmaster General,  
S.K. Region,  
Bangalore 560 001
4. The Sr. Superintendent of Post Offices,  
Mangalore Division. Mangalore 575 002

...Respondents

(By Shri N.B. Patil, Counsel for the Respondents)

ORDER (ORAL)

HON'BLE SHRI C.V. SANKAR, MEMBER (A)

We have decided in any number of cases that the persons like the applicant are eligible for an increment on completion of one year in OA No. 170/00442/2019, 170/00446/2019, 170/00619/2019, 170/00620/2019 decided on 13.11.2019. On similar lines, this OA is also allowed. No order as to costs.

(C.V. SANKAR)  
MEMBER (A)

/ksk/

**Annexures referred to by the Applicant in OA No.170/00711/2019**

**Annexure A1** : Copy of the SPOs Memo dated 01.07.1994

**Annexure A2** : Copy of the SPOS memo dated 24.01.2000

**Annexure A3** : Copy of the SSPOs memo dated 09.09.2012

**Annexure A4** : Copy of the SPOs DO letter dated 25.06.2018

**Annexure A5** : Copy of the applicant's pension payment order dated 06.06.2018

**Annexure A6** : Copy of the OM dated 19.03.2012

**Annexure A7** : Copy of the order dated 12.11.2002 in OA No. 797/2002

**Annexure A8** : Copy of the judgment dated 15.09.2017 in WP No. 15732/2017

**Annexure A9** : Copy of the judgment dated 23.07.2018 in SLP No. 22283/2018

**Annexure A10**: Copy of the applicant's representation dated 06.11.2018

**Annexure A11** : Copy of the letter dated 12.11.2018

**Annexures referred in reply statement**

**Annexure R1** : Copy of the extract of Swamy's compilation of FRSR

**Annexure R2** : Copy of the judgment dated 23.10.2018

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